



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

THE HON'BLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
5	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
ADMISSION				
6	Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 07/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. M SARANIA	07-01-2021	To	08-01-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
43	WP(C)/5710/2020 FIXED	RITA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MD. B ISLAM MR. S A AHMED MR S HUSSAIN MISS M GOGOI	SC, ELEM. EDU SC, AG SC, BTC
44	WP(C)/50/2021 (PDF), B/O	DR. DHANJIT BARMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
45	WP(C)/52/2021 CAVT. NO.00032/021, FIXED, CAVT. 32/21 (D/O)	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR. M K HUSSAIN MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
46	WP(C)/57/2021 (PDF), B/O	DR. ANURADHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
47	WP(C)/58/2021 (PDF), B/O	DR. PRANAB PRASAD BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
48	WP(C)/69/2021 (PDF), B/O	DIPTI SIKHA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
<u>ADMISSION</u>				
49	WP(C)/4580/2016 FIXED	MD. MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KOUND	SC, ELEMENTARY EDUCATION
50	WP(C)/5824/2018 FIXED	INUMONI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS R DEKA MR. S S GOSWAMI	SC, HIGHER EDU MR. P G BHAGAWATI
<u>ORDERS</u>				
51	WP(C)/3807/2019 WITH OFFICE NOTE, B/O	TARIQUE ANWAR LASKAR AND 142 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MD. A H LASKAR	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2)

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

27	I.A.(Civil)/2212/2020 FIXED in WP(C)/6476/2019	NURUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/6476/2019	NURUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

28	Mat.App./56/2018 WITH LCR, FIXED	SRI DILIP DAS Versus SMTI RUPALI KAKOTI	MRS. K DEKA MR. S P CHITTAWAT MS. L TALUKDAR	MR. S BORTHAKUR MR. K K KALITA MR. S RANA MS. P BORAH MR. I RAHMAN
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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

COURT NO: 4

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

2	Review.Pet./89/2020 WP(C) 3149/2020(D/O), FIXED	HASNA BEGOM BARBHUIYA @ HASNA BEGOM Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

ITEM NO(S). 2 TO 18 LISTED IN THE DAILY CAUSE LIST ARE TRANSFERRED TO COURT NO.9]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM
55	WP(C)/5792/2020 FIXED	SANTU KR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR T KALITA MR. I C DEKA MR. D J SAIKIA	SC, P & RD GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
56	WP(C)/64/2021 B/O	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM
ADMISSION				
57	WP(C)/2806/2020 (P/H), (BY SLIP)	RSVCPL AKG JV. Versus UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
ORDERS				
58	WP(C)/5454/2017 FIXED	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
59	WITH WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
60	WITH WP(C)/7070/2015	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS	MR.M R KHANDAKAR MSN NASRIN MR.A RAHMAN	MR.B D DAS SC, APDCL(R 1-7)

61	WITH WP(C)/2938/2017	SOFIOR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN MR.N I KHAN	MS.M BHATTACHARJEE MR.S CHAKRABARTY
62	WITH WP(C)/3071/2017	SAMIDUR RAHMAN Versus THE STATE OF ASSAM and 11 ORS.	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
63	WITH WP(C)/3086/2017	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM and 9 ORS.	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN MS.J A KHANAM	GA, ASSAM(R. 1.) SC, APDCLR. 2 to 7
64	WITH WP(C)/3327/2017	SUKUR ALI Versus THE STATE OF ASSAM and 12 ORS.	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN MS.J A KHANAM	GA, ASSAM SC, APDCL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./8/2021 (PDF COPY), B/O	UDAY BHASKAR MEDHI Versus THE STATE OF ASSAM	MR N J DAS MR A Z HUSSAIN	PP, ASSAM
53	Bail Appln./10/2021 (PDF COPY), B/O	KHULLEM DILLEAY SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
54	Bail Appln./18/2021 (PDF COPY), B/O	MD. MUSHAD AHMED @ MUSAD AHMED Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
<u>MOTION</u>				
55	Crl.Pet./2/2021 (PDF COPY), B/O	CHILARAM NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	PP, ASSAM
56	Crl.Pet./3/2021 (PDF COPY), B/O	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS MR. R RAHMAN	PP, ASSAM
57	AB/17/2021 (PDF COPY), B/O	MOJIRAN NESSA Versus THE STATE OF ASSAM	MR. M AHMED MS. S K NARGIS MS. A MESEN MR. R AGARWALL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
58	Bail Appln./2841/2020 FIXED	BHAGAWAN DAS Versus THE STATE OF ASSAM	MS F BEGUM	PP, ASSAM
<u>BAIL HEARING</u>				
59	AB/1275/2020 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	PP, ASSAM
60	WITH Crl.Pet./55/2020	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR S S TALUKDAR (Amicus Curiae)	GA, ASSAM MR. R SHARMA R SARMAH MR H K NATH MR J BORAH MR. P PHUKAN

WITH
I.A.(CrI.)/61/2020
in CrI.Pet./55/2020

LEENA DOLEY
Versus
GAURAV UPADHYAY AND 4 ORS
AKHTAR HUSSAIN
Versus
THE STATE OF ASSAM
HENDO ETE AND ANR
Versus
THE STATE OF ASSAM AND ANR

R SARMAH
MR H K NATH
MR J BORAH
MR. B CHOWDHURY
MR N AHMED
MR. O P BHATI
MR. P SARMA
MR. M K GOGOI
MR. P K PODDAR

GA, ASSAM
MS. M BHATTACHARJEE
MR. P N GOSWAMI
PP, ASSAM
PP, ASSAM

61 AB/3770/2020
FIXED

62 AB/3800/2020
FIXED

ORDERS

63 I.A.(Civil)/1985/2020
WITH LCR 3 FILES, IN MAC
APPL.231/2018(D/O) FIXED
in MACApp./231/2018

JUGEN MAL
Versus
UNITED INDIA INSURANCE CO. LTD. AND
2 ORS.
SRI HOREN RAJKONWAR AND ANR
Versus
UNITED INDIA INSURANCE CO. LTD AND
ANR

MR. P HAZARIKA
MR. H S BORAH
MR G BOKALIAL

MS. M CHOUDHURY
MR. S DUTTA
MR. S DUTTA
MR. S THAKUR

WITH
CO/11/2019

MR G BOKALIAL

MR. S DUTTA
MR. S THAKUR

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	I.A.(Civil)/267/2020 B/O in WP(C)/7625/2019 WITH WP(C)/7625/2019	THE UNION OF INDIA AND 4 ORS Versus AZHARUL ALAM AND 4 ORS. AZHARUL ALAM AND 4 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. K K PARASAR MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. R HAZARIKA MR J ROY MR. K K PARASAR ASSTT.S.G.I.
53	WP(C)/6227/2017 WITH I.A.(Civil)/4223/2018 in WP(C)/6227/2017 WITH I.A.(Civil)/4231/2018 in WP(C)/6227/2017	RUPAM PATIR and 8 ORS. Versus THE UNION OF INDIA and 3 ORS. UNION OF INDIA and 3 ORS. Versus BADAL DUTTA UNION OF INDIA AND 3 ORS. Versus RUPAM PATIR AND 7 ORS	MR.B D DAS MR.S C BISWAS MS.U NANDA MS.R DEKA MRS. A GAYAN	MRS. A GAYAN (CGC) ASSTT.S.G.I. MR. S C BISWAS MR B D DAS MR. S C BISWAS
54	WP(C)/6288/2017 WITH WP(C)/5844/2019	BADAL DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR R KARIM MR.P S BISWAS MR.P BISWAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
55	WP(C)/5844/2019 WITH WP(C)/6109/2019	DOLA DHAR AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MR N DUTTA MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS	MR. S C KEYAL MR. S C KEYAL SC, C.G.C.
56	WP(C)/6109/2019	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA	ASSTT.S.G.I.

MOTION

57	WP(C)/9443/2019 (BY SLIP)	PREMDHAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. B GAYAN MS. R GOGOI MS. D DUTTA	GA, ASSAM MS. B GOGOI (SC, AFDCL,(R-2))
	WITH I.A.(Civil)/881/2020 in WP(C)/9443/2019	THE MANAGING DIRECTOR Versus PREMDHAN DAS AND 4 ORS.	MRS. B GOGOI	MR. P J SAIKIA
58	WP(C)/5903/2018	SRI PREMDHAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM SC, AFDC
59	WP(C)/1604/2020 (BY SLIP)	ANANTA PRASAD Versus THE GAUHATI HIGH COURT AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, GHC
60	WP(C)/4773/2020 (BY SLIP)	ASHUTOSH NAMASUDRA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. (AFDC LTD.) AND 4 ORS.	MS. S B CHOUDHURY	GA, ASSAM SC, AFDC
61	WP(C)/54/2021 (BY SLIP)	M/S UPCEM ENGINEERING AND CONSULTANCY PVT LTD Versus BRAHMAPUTRA CRACKER AND POLYMER LIMITED AND 2 ORS	MR S KHOUND MR P BHARDWAJ MS. N BORAH	
62	WP(C)/56/2021 (PDF), B/O	ZAFREENA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	SC, ATEPFO GA, ASSAM
63	WP(C)/63/2021 (PDF), B/O	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM
64	WP(C)/66/2021 (PDF), B/O	REKHA NIRMOLIA CHANGMAI AND 3 ORS Versus INDIAN OIL CORPORATION LIMITED AND ANR	MR K TALUKDAR	SC, I O C
<u>ORDER (STAY VACATING)</u>				
65	I.A.(Civil)/1325/2020 WITH WP(C) 5006/16 (D/O), FIXED in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R- 6,7,8,9,13) MR. D. MAHANTA (R- 7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
66	WITH WP(C)/6477/2011	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR

67	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
68	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
69	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
70	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
71	WITH WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1507/2020 in WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. Versus BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1517/2020 in WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM

72	WITH WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS(R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA(R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
73	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
74	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.H K MAHANTA GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
75	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
76	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM

	WITH I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS Versus SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1581/2020 in WP(C)/623/2017	SURJEET SINGH PANESAR Versus SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
77	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
78	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
79	WITH WP(C)/2960/2020	HARI PRASAD MILI Versus THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
	WITH I.A.(Civil)/1511/2020 in WP(C)/2960/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus HARI PRASAD MILI AND 16 ORS.	MR N DUTTA MS. S HAZARIKA	
80	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
81	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	

ADMISSION

82	WP(C)/5238/2014 FIXED	SATYA NARAYAN SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	GA, ASSAM MS.S KHANIKAR MR.R M DEKA MRS.A VERMA MR.N KHATANIAR
83	WP(C)/4521/2020 B/O WITHIN A WEEK -NOT BY HON. SK MEDHI J	M/S G B CHOWDHURY HOLDINGS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR. M GOGOI	SC, ELEM. EDU MR K P PATHAK, SR ADVOCATE (R-4) SC, TEXTBOOK MR. R BORA (R-4)
	WITH I.A.(Civil)/2152/2020 in WP(C)/4521/2020	M/S G B CHOWDHURY HOLDINGS PVT LTD AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR. M GOGOI	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. M SARANIA	07-01-2021	To	08-01-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,7th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

**[RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Crl.A./186/2020 (AT 10:30 A.M.)	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY, NIA	MR. S BORTHAKUR MR. K GOGOI MR R SENSUA MR D BORAH	SC, NIA
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ORDERS

2	PIL(Suo Moto)/5/2020 (PERSONAL APPEARANCE), FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA, SC, GHC GA, ASSAM	
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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - I AND TAX MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
36	CRP(I/O)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
<u>ADMISSION</u>				
37	Tr.P.(C)./20/2019 WITH OFFICE NOTE	MRIDUL CHANDRA SARMA @ MRIDUL SARMA Versus SUTRISHNA SARMA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS. A DEVI (LEGAL AID COUNSEL)
<u>ORDERS</u>				
38	MACApp./625/2017 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus SMT JYOTI HANDIQUE and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. N ANAND (R1-4) MR. U K BARMAN (R1-4) MR H ALI (R1-4) MR D PEGU (R1-4) MR. R KONWAR (R1-4)
	WITH I.A.(Civil)/4135/2017 in MACApp./625/2017	UNITED INDIA INSURANCE CO. LTD Versus SMT JYOTI HANDIQUE and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
39	CRP(I/O)/331/2018 FIXED	JABEDA KHATUN AND 6 ORS. Versus HAZERA KHATUN	MS. R CHOUDHURY MR D CHAKRABORTY	MR. N ALAM MR. S U AHMED MR. R HASSAN MR K JAIN
40	MACApp./504/2019 WITH LCR, B/O	SELINA YASMIN AND 2 ORS. Versus SBI GENERAL INSURANCE CO. LTD.	MR. S AHMED MD Y ALI	
41	I.A.(Civil)/4125/2019 B/O in MACApp./8889/2019	HABIJA BEGUM AND ANR Versus NATIONAL INSURANCE CO. LTD.	MR. S AHMED MD Y ALI MS A HUSSAIN	
	WITH MACApp./8889/2019 (Filing Number)	HABIJA BEGUM AND ANR Versus NATIONAL INSURANCE CO. LTD.		

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
44	Bail Appln./2936/2020 FIXED	IMRAN ALI @ LADEN Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS R RABHA MS. A SINGHA	PP, ASSAM
ADMISSION				
45	WP(C)/1618/2016	ISMAIL PRAMANIK and 41 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR M BEZBARUAH MR. T PRADHAN MR. A LAL MR. R D LAL	GA, ASSAM (R1-6) C.G.C. MR. H GUPTA (R-7) ASSTT. S.G.I. (R-7)
46	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM
47	WP(C)/1739/2016	DWIPEN KALITA Versus THE ALLAHABAD BANK and 4 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR.S CHAMARIA(R- 1-3) MR.D SARMAH(R- 1-3) MR.M PHUKAN(R- 1-3)
48	WP(C)/1752/2016	RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.S K SINGHA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
49	WP(C)/1753/2016	ISLAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM	SC, ELEMENTARY EDUCATION SC, SIC
50	WP(C)/1815/2016	ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED, Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND SR. ADVOCATE	GA, ASSAM
51	WP(C)/2046/2016	PRASENJIT KUMAR DASGUPTA Versus STATE BANK OF INDIA and 3 ORS	MR.D CHAKRABARTY MR.S R BORUAH	MR. S U AHMED(R1 TO 4) MS. A GOGOI(R1 TO 4)
52	WP(C)/2833/2016	SMTI. RAJU BALA DAS and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	SC, TRANSPORT SC, IWT
53	WP(C)/3493/2016	KALIPAD GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR.Y S MANNAN MR.S D SARMA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MS.S SARMAH	GA, ASSAM MR.D K SARMAH(R-6) MR.P S LAHKAR(R-6) MS.A TALUKDAR(R-6)

54 WP(C)/5669/2019

BUBUL MEDHI AND ANR.
Versus
THE REGISTRAR OF COOPERATIVE
SOCIETIES AND 4 ORS

MR. S DUTTA
MS I DAS
MR. P SENGUPTA

SC, CO OP
MS. D. S. NEOG.
MR. R DUBEY (R

55 WP(C)/2509/2020

TAGAR HAZARIKA
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. N HASAN
MS. S KAKATI
MR. A HASAN

GA, ASSAM
MR. P J SAIKIA
MR. P BORDOLOI
MS M NIROLA

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Bail Appln./2929/2020 B/O	PHULESWAR DUWARAH Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA MS M DAS	PP, ASSAM
53	Bail Appln./22/2021 (PDF COPY), B/O	KUSHAL DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
54	Bail Appln./26/2021 (PDF COPY), B/O	KUMUD KALITA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
MOTION (BA)				
55	AB/3804/2020 FIXED	KHAGEN PEGU Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
56	Bail Appln./46/2021 (PDF COPY), B/O	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. M MORE	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2787/2020 FIXED	MILAN DAS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
58	Bail Appln./2990/2020 (CONNECTED WITH ITEM NO 12) FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
59	Bail Appln./3006/2020 FIXED	MONUARA BEGUM Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
BAIL HEARING				
60	AB/3577/2020 FIXED	CHAFIKUL ISLAM @ SAFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR J SINGH	PP, ASSAM
61	AB/3709/2020 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED	PP, ASSAM
62	AB/3760/2020 FIXED	NAJRUL ISLAM @ NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. M SARANIA	07-01-2021	To	08-01-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th January 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS

THIS BENCH WILL SIT TILL THE RISING OF DIVISION BENCH-II AND WILL SIT AGAIN, IF TIME PERMITS.

ITEM NO. 15 HAS ALREADY BEEN LISTED BY WAY OF MENTION MEMO.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./2891/2020 B/O	SANTOSH GUPTA Versus THE STATE OF ASSAM	MR B CHOUDHURY MR S DAS	SPL PP WILDLIFE FOREST ASSAM
WITH				
56	Bail Appln./2897/2020	RAHUL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR B CHOUDHURY MR S DAS	SPL PP WILDLIFE FOREST ASSAM
57	Bail Appln./2909/2020 FIXED	PRAKASH JHA AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
BAIL HEARING				
58	AB/2343/2020 (PERSONAL APPEARANCE), FIXED	MANIK ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
59	AB/3424/2020 WITH OFFICE NOTE, FIXED	GIRINDRA NAMASUDRA AND 4 ORS. Versus STATE OF ASSAM	MR. N DHAR MS. S DASGUPTA	PP, ASSAM
60	AB/3614/2020 FIXED	PURNA PRASAD SARMA @ PURNA PAUDEL Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CIVIL AND CRIMINAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
41 Crl.Pet./496/2020 WITH LCR 1 FILE B/O	ALOKESH DAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	MR. N C DAS (R2) MS. M DEVI (R2) MR. A DAS (R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
50	I.A.(Civil)/1617/2020 FIXED in WP(C)/7411/2019 WITH WP(C)/7411/2019	ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS. ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR. S P CHOUDHURY MR. A S DHILLON	SC, FOREST GA, ASSAM SC, FOREST
ADMISSION				
51	WP(C)/5989/2017 FIXED WITH I.A.(Civil)/1956/2019 in WP(C)/5989/2017	AJAY PODDAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS. KHARGULI GAON UNNAYAN SAMITI AND 5 ORS Versus AJAY PODDAR AND 9 ORS	MR. K N CHOUDHURY MR.P KHATANIAR MS. R DEKA MR. M MAHANTA MR.K DEKA MR. D J DAS MR.G KHANDELIA MR. A CHAMUAH MR. C P SHARMA	GA, ASSAM MS. J BORO (R5 TO 8) MR D TUMUNG (R5 TO 8) MR. S R MOLLAH (R5 TO 8) MR. K N CHOUDHURY MR. M MAHANTA SC, REVENUE
52	Cont.Cas(C)/95/2018 WITH	AJAY PODDAR AND ANR. Versus RANJIT KONWAR	MR. K N CHOUDHURY MR. P KHATANIAR MR. M MAHANTA MR G KHANDELIA MISS. R R KAKATI MR. K DEKA MS D DEKA	MR. M K CHOUDHURY, SR.ADV. MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN
53	WP(C)/7418/2018 WITH I.A.(Civil)/3936/2019 in WP(C)/7418/2018	AJAY PODDAR AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MS. R M DEKA	MR. P S DEKA MR. S DEKA (R5-R8) MS. J BORO (R5-R8) MR D TUMUNG (R5-R8) SC, REVENUE MR. S R MOLLAH (R5-R8)
54	WP(C)/6080/2019 FIXED	AJAY PODDAR AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. DAYANANDA GOGOI Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR J ISLAM MR. M R ISLAM	GA, ASSAM MR. S BORTHAKUR MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	AB/3099/2020 WITH OFFICE NOTE	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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7)	MR. M SARANIA	07-01-2021	To	08-01-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	WP(C)/2238/2020 FIXED	DALIMA KALITA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. MR. B. DEORI, GA, ASSAM
	WITH			
8	WP(C)/8746/2019	HEMANTA KR. NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	SC, SEC. EDU.
	WITH			
9	WP(C)/3734/2020	PUTUMONI HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1969/2020 in WP(C)/3734/2020	PUTUMONI HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS	SC, EDU
	WITH			
10	WP(C)/3736/2020	DOLY KALITA AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1972/2020 in WP(C)/3736/2020	DOLY KALITA AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS	
	WITH			
11	WP(C)/3751/2020	NITUMONI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MS G DAS MR. I CHOUDHURY MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, EDU
	WITH I.A.(Civil)/1967/2020 in WP(C)/3751/2020	NITUMONI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR T DAS	SC, EDU

12	WITH WP(C)/3771/2020	BIRENDRA BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA	SC, SEC. EDU.
13	WITH WP(C)/3781/2020	AJOY KISHOR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1970/2020 in WP(C)/3781/2020	AJOY KISHOR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. T DAS MR. I CHOWDHURY SR ADV	SC, EDU
14	WITH WP(C)/3790/2020	KOHINUR ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1971/2020 in WP(C)/3790/2020	KOHINUR ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS	SC, EDU
15	WITH WP(C)/3837/2020	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONAL DEPT.
16	WITH WP(C)/3840/2020	CHINTU MONI RAJKHOWA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
17	WITH WP(C)/3850/2020	SWAPNA MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M CHOUDHURY MR RIZWAN YASIN	SC, SEC. EDU.
18	WITH WP(C)/3857/2020	PRASANNA BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA MR. D KALITA	SC, SEC. EDU.
19	WITH WP(C)/3862/2020	NAMITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA	SC, SEC. EDU. GA, ASSAM
20	WITH WP(C)/3885/2020	SUSHIL SAHARIA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, RMSA SC, RMSA ASSTT.S.G.I. SC, PERSONNEL DEPT.
21	WITH WP(C)/3893/2020	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
22	WITH WP(C)/3896/2020	MONALISHA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
23	WITH WP(C)/3910/2020	JONTI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM
24	WITH WP(C)/3919/2020	JAKIR HUSSAIN BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.

25	WITH WP(C)/4017/2020	DEBAJYOTI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, EDU
26	WITH WP(C)/4018/2020	SABITA SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.
27	WITH WP(C)/4042/2020	SWAPNA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	SC, SEC. EDU. SC, PERSONNEL DEPT.
28	WITH WP(C)/4083/2020	SHAH NEOUS AKTER Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU. MR. M DEKA
29	WITH WP(C)/4098/2020	BIRINCHI KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. M MAHANTA MR. B BORAH	SC, SEC. EDU. SC, PERSONNEL DEPT.
30	WITH WP(C)/4104/2020	JUNUMA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
31	WITH WP(C)/4105/2020	ANIMA DAS Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
32	WITH WP(C)/4107/2020	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.
33	WITH WP(C)/4108/2020	CHHANDA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED	SC, SEC. EDU. (R 1 & 3) GA, ASSAM (R 2)
34	WITH WP(C)/4110/2020	MIHIR CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	GA, ASSAM SC, EDU
35	WITH WP(C)/4112/2020	JULFIKAR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. N AHMED MR R A AHMED	SC, SEC. EDU. SC, PERSONAL DEPT.
36	WITH WP(C)/4113/2020	KALPAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
37	WITH WP(C)/4121/2020	LALITA PATOWARY AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K THAKUR
38	WITH WP(C)/4123/2020	NIRMALI HAZARIKA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K THAKUR
39	WITH WP(C)/4129/2020	ROUSON ARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. L P NATH	SC, SEC. EDU.

40	WITH WP(C)/4136/2020	MINAKSHI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. SC, PERSONNEL DEPT.
41	WITH WP(C)/4138/2020	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
42	WITH WP(C)/4140/2020	NILADRI SANKAR DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
43	WITH WP(C)/4141/2020	REKHA MANI BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. SC, PERSONAL DEPT.
44	WITH WP(C)/4177/2020	HIMADRI KALITA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
45	WITH WP(C)/4190/2020	EUSUF ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	SC, SSA SC, EDU
46	WITH WP(C)/4196/2020	JIBUNNESHAN KHANAM Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU SC, PERSONAL DEPT. SC, SSA
47	WITH WP(C)/4213/2020	RATNA SAIKIA AND 13 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S GOSWAMI	SC, ELEM. EDU SC, SSA
48	WITH WP(C)/4468/2020	MAMATAZ BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, PERSONAL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 07/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
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7)	MR. M SARANIA	07-01-2021	To	08-01-2021